

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
(IB)-508/ND/2023

IN THE MATTER OF:

E Com Logistics Privat Limited

...

Applicant/Petitioner

Versus

RoC

...

Respondent

Under Section: 59 of IBC, 2016

Order delivered on 18.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Awnish Kumar

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 06.05.2024.

Sd/-
(COURT OFFICER)